



\$~17

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ **W.P.(C) 7966/2023, CM APPL. 55991/2024 and CM APPL. 13149/2026**

**VENKATESHWARA HATCHERIES PRIVATE LIMITED**

.....Petitioner

Through: Mr. Dayan Krishnan Sr. Advocate  
with Mr. Vishal Khattar Advocate.

versus

**UNION OF INDIA, MINISTRY OF FINANCE, DEPARTMENT OF  
ECONOMIC AFFAIRS & ORS.**

.....Respondents

Through: Dr.B.Ramaswamy, CGSC  
Mr Vivek Gurnani Panel Counsel for  
ED  
Mr Rachit Bigghe, Advocate for R-6.

**CORAM:**

**HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV**

**ORDER**

**% 11.05.2026**

1. In deference to the Court directions, counter affidavit has been filed by respondent no.2.
2. It is found that, as of now, approximately Rs.314 crore, of which Rs.224 Crores is by way of Bank Guarantee and Rs. 90.22 crore being the value of the attached properties, has been secured by the respondents. It remains undisputed that the amount which was involved in the complaint is approximately Rs.92 Crores.
3. Mr. Vivek Gurnani, Panel Counsel, submits that in case the petitioner



is found guilty, the penalty may go upto three times the original amount. He, therefore, justifies the continuation of the deposit of the Bank Guarantee.

4. The Court, however, finds that the penalty will depend upon the final adjudication. It be also noted that the complaint was filed, however, the same was returned on account of certain factual objections, which is likely to be re-filed.

5. Mr. Dayan Krishnan, learned senior counsel for the petitioner submits that the petitioner has a strong possibility of succeeding even to the extent of alleged involvement of Rs.92 Crores.

6. Having briefly considered the facts and circumstances, the Court was of the *prima facie* opinion that subject to continuing the deposit of Bank Guarantee of Rs.100 Crore, the remaining security can be directed to be released.

7. Mr. Gurnani prays for some time to take instructions *qua* the aforesaid aspect.

8. List on 20.05.2026.

**PURUSHAINdra KUMAR KAURAV, J**

**MAY 11, 2026**

**Nc**